

(b) whether the supplies have been regularly maintained during the above period?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). There is no separate quota for steam coal only, for any State. The monthly quotas and the actual despatches of coal of all categories to Maharashtra during the last three months have been as under:—

month	Quota	Despatches
	(in wagons)	
April 1961	8233	6507
May 1961	8233	7233
June 1961	8233	6382

Excise Duty on Tobacco

362. Shri Pangarkar: Will the Minister of Finance be pleased to state:

(a) the total yearly production of tobacco in Maharashtra during the last two years; and

(b) the total excise duty realised during the same period?

The Minister of Finance (Shri Morarji Desai): (a) and (b). A statement showing the available information is laid on the Table of the House. [See Appendix I, annexure No. 46].

Smuggling of Ganja

363. Shri Pangarkar: Will the Minister of Finance be pleased to state:

(a) the number of cases of Ganja smuggling detected in India from February, 1961 to June, 1961;

(b) the number of persons arrested in this connection; and

(c) whether the smuggled goods were confiscated?

The Minister of Finance (Shri Morarji Desai): (a) 43.

(b) 53.

(c) The smuggled ganja is invariably confiscated to the State by the trying Court.

Loans due from Mysore State

364. Shri Pangarkar: Will the Minister of Finance be pleased to state:

(a) the total amount of Central loans which were due from Mysore State on the 31st March, 1961; and

(b) the total amount of interest on Central loans which was due from Mysore State till 31st March, 1961?

The Minister of Finance (Shri Morarji Desai): (a) Rs. 90.61 crores approximately.

(b) Rs. 2.54 crores was due for the year 1960-61 which was paid by the State Government in the year itself.

Bhilai Steel Plant

365. Shri Vidya Charan Shukla: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) how many selection committees, including standing and special *ad-hoc* committees, were set-up for recruitment purposes at the Bhilai Steel Plant; and

(b) in how many of such committees the representatives of the State Government were duly included?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) 245 (from 1-4-1960 to 30-6-1961).

(b) 26. The Deputy General Manager of the Project, who is borne on the cadre of the State Government was also Chairman/Member of 73 selection committees.

Re-rolling Mills

366. Shri Morarka: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether licences have been given in 1961 for starting re-rolling mills for manufacturing quality goods from billets; and

(b) if so, the number and the areas which they have to serve?